

Central Government (Equity)	Rs. 10 Cr.
State Government (Equity)	Rs. 5 Cr.
All India Financial Institutions (including Rs. 2 Crores as equity)	Rs. 4 Cr.
Nationalised Banks	Rs. 1 Cr.
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	Rs. 20 Cr.
Market borrowings	Rs. 10 Cr.
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Total	Rs. 30 Cr.

Thein Dam

area.

7656. SHRI MOHD. AYUB KHAN (UDHAMPUR): Will the Minister of ENERGY be pleased to state:

(a) the number of persons likely to be uprooted due to the construction of the Thein Dam;

(b) the details of compensation to be paid to those whose land is submerged due to the Thein Dam; and

(c) whether Government propose to give them compensation at the same rate at which it was given to the people of Uri (J&K State) as a result of the construction of Uri power project?

THE MINISTER OF STATE IN DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) About 3874 families are likely to be displaced due to the construction of Thein Dam in the States of Punjab, Himachal Pradesh and Jammu and Kashmir.

(b) and (c). The compensation for the land being acquired for construction of Thein Dam Project, will be paid under the provisions of the Land Acquisition Act as per the rate prevailing in the concerned villages/

Ban on recruitment of clerks in coal company subsidiaries

7657. SHRI SRIBALLAV PANIGRAHI: Will the Minister of ENERGY be pleased to state:

(a) whether there has been any ban on the recruitment of clerks, etc. by the subsidiary coal companies;

(b) if so, since when and the reasons therefor; and

(c) when the ban is likely to be lifted?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) There is no general ban on recruitment in Coal India Limited and its subsidiaries. However, in view of the existence of surplus manpower in some areas, recruitment of non-essential staff is restricted to the minimum.

(b) and (c). Do not arise in view of the position stated above.

Opening of Branch and Sub Post Offices in Rural Areas of Assam

7658. SHRI ABDUL HAMID: Will the